

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 05
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt. Ltd.
Vs.

.... Applicant/petitioner

Ninex Developers Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 25.08.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Rakesh Kumar, Ms. Preeti Kashyap, Advs.
with Mr. Vikas Garg, RP

For the applicant

Mr. Anupam Lal Das, Sr. Adv. with Mr. Sinha
Shrey Nikhilesh, Mr. Swastik Verma, Mr. N.
Dubey, Advs.
Mr. Mahesh Taneja, Adv.
Mr. Anjaneya Mishra, Mr. Sahil, Advs.

ORDER

At request of the parties, list IA-3002/2020, IA-2360/2020 and other applications for hearing on **30.09.2020**. The earlier Order dated 31.07.2020 will remain in force until further orders.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)